

Central Road Fund

42. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state the amount allotted to the State of Punjab and the erstwhile State of Pepsu from the Central Road Fund for the year 1956-57?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): Old State of Punjab Rs 13,37,253; Erstwhile State of Pepsu Rs. 1,65,184, Total Rs 15,02,437

Indigenous System of Medicines

43. **Shri Radha Raman:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that registered medical practitioners in the Indian systems of medicines like Ayurveda and Unani have to pay an annual fee to Delhi Administration,

(b) if so, how much and how it compares with adjoining States of Punjab, Uttar Pradesh and Rajasthan, and

(c) whether these registered practitioners have been representing their case to Government for exempting them from payment of fees with no results so far?

The Minister of Health (**Shri Karmarkar**): (a) Yes

(b) Rs 10 per annum The renewal fee charged in the State of Punjab is Rs 2 per annum No fee is charged in the Uttar Pradesh or Rajasthan

(c) Yes The matter is under consideration of the Delhi Administration.

Karbala Refugee Colony

44. { **Shri Warior:**
Shri Kunhan:

Will the Minister of Health be pleased to state:

(a) whether Government are aware that the Karbala Refugee Colony is being used as cattle sheds and dairy farms;

(b) whether the New Delhi Municipal Committee collect any taxes from the owners of these cattle;

(c) whether any sanitary services are provided to the dairy-owners by the Municipality; and

(d) whether the residents of the locality complained about the unhealthy conditions prevailing in the colony due to the presence of these cattle?

The Minister of Health (**Shri Karmarkar**): (a) Yes There are about 300 unlicensed cattle kept mostly by displaced persons in the old monuments located in Karbala;

(b) The Committee collect milch tax from the owners of the cattle

(c) The New Delhi Municipal Committee have permitted the construction of two cattle troughs for use of the cattle for which water supply is being provided Refuse and cow-dung are also being removed every day by the Health Department of the Committee

(d) Yes, the removal of the unauthorised dairies is possible only if alternative sites could be found for construction of cattle byres and residences for the "Gwalas" This matter is under consideration

उचित मूल्य की दुकानें

४५. श्री श्रीनारायण दास क्या साख और कृषि मंत्री यह बनाने की कृपा करेंगे कि

(क) किल किल प्रान्तो के कमी वाले क्षेत्रो मे कितनी उचित मूल्य की भनाज का दुकाने खोली गई है , और

(ख) इनमें से कितनी दुकाने पंचायतो और महकारी समितियो द्वारा चलाई जा रही है और कितनी व्यक्तिगत व्यापारियों द्वारा ?

साख तथा कृषि मंत्री (श्री श्री ० प्र० जैन) (क) निम्न निम्न राज्यों में खोली गई उचित मूल्य की दुकानो का एक विवरण